No. RJ-1/Regular/238/2022

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Aurangabad Bench** that **between 04.07.2022 and 08.07.2022,** the following arrangement is made for taking up the judicial assignment :

I

The Hon'ble The **CHIEF JUSTICE** AND The Hon'ble Shri Justice **R. V. GHUGE**	For admission, hearing, order matters and applications therein : (A) Civil Writ Petitions of even years. (B) Civil Public Interest Litigations. (C) Letters Patent Appeals. (D) Contempt Petitions. (E) Direct and Indirect Tax Appeals. (F) Civil Writ Petitions arising out of Tax Laws.

II

The Hon'ble Shri Justice **S. G. DIGE**	For admission, hearing, order matters and applications therein : (A) First Appeals of even years

III

The Hon'ble Shri Justice **ANIL L. PANSARE**	For admission, hearing, order matters and applications therein : (A) First Appeals of odd years

Dated this the 28th day of June 2022

By Order,

Sd/-

(S. B. Bhansali)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-

(V. R. Kachare)
Registrar (Judl-I),
High Court, A.S., Bombay.